GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 537 TO BE ANSWERED ON 24.07.2025

Declaration of wild animals as Vermin

537. DR. V. SIVADASAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any instance of Government under Section 62 of the Wildlife (Protection) Act, 1972, any wild animals as vermin in any State or Union Territory since the operation of the Act;
- (b) if so, the details thereof including the name(s) of such State(s)/UT(s), specific districts orregions covered, and the exact duration (start and end dates) of each vermin notification; and
- (c) whether it is a fact that wild boar has been declared as vermin in Bihar in 2015-16 and in Uttarakhand in 2016-17?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (c) The Ministry has issued notifications under section 62 of the Wildlife (Protection) Act, 1972 declaring certain species as vermin. The details of notifications issued so far in this regard is given below:

State	Number and names of districts	Wild animals included in Sch V of W(P) Act, 1972	Gazette notification	Period of validity of notification
Bihar	31 districts namely, Patna, Nalanda, Bhojpur, Buxar, Muzaffarpur, Sitamarhi, Sheohar, Darbhanga, Madhubani, Begusarai, Khagaria, Samastipur, Saran, Vaishali, Gopalganj, Siwan, Motihari (East Champaran), Saharsa, Araria, Madhepura, Gaya, Jehanbad, Nawada, Aurangabad, Arwal, Kaimur, Munger, Lakhisarai, Sheikhpura, Rohtas and Bettiah (West Champaran).	Nilgai (Boselaphus tragocamelus)	S.O. 3318(E) dated 01.12.2015	One year

	10 districts namely Muzaffarpur, Begusarai, Samastipur, Saran, Vaishali, Motihari (East Champaran), Saharsa, Madhepura, Nawada and Rohtas	Wild pig (Susscrofa)		
Uttarakhand	13 districts namely Nainital, Udham Singh Nagar, Almora, Bageshwar, Champawat, Pithoragarh, Uttarkashi, Tehri, Garhwal, Rudraprayag, Chamoli, Dehradun and Haridwar	Wild pig (Susscrofa)	S.O. 374(E) dated 03.02.2016	One year
	13districts namely Nainital, Udham Singh Nagar, Almora, Bageshwar, Champawat, Pithoragarh, Uttarkashi, Tehri, Garhwal, Rudraprayag, Chamoli, Dehradun and Haridwar	Wild pig (Susscrofa)	S.O. 5743 (E) dated 13.11.2018	One year
Himachal Pradesh	01 district namely Shimla Municipal Corporation limits	Rhesus Macaque (Macaca mulatta)	S.O. 1140(E) dated 14.03. 2016	Six months
	10districts namely Chamba,Kangra,Una, Bilaspur,Shimla,Sirmour,Kullu,Ha mirpur,Solan and Mandi 91 Tehsils and Shimla Municipal Corporation limits, Himachal		S.O. 1922(E). dated 24.05.2016 S.O. 934 (E) 14.02.2019	One year One year
	Pradesh Shimla Municipal Corporation limits, Himachal Pradesh		S.O. 2543 (E) 11.07.2019	One year
	91 Tehsils, Shimla Municipal Corporation limits Corporation Area and NahanMuncipal Corporation		S.O. 1524 (E) dated 23.04.2020	One year
